

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

8. **IA-1017(MB)2023 IN C.P. (IB)/1388(MB)2020**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.11.2023**

NAME OF THE PARTIES:

Intec Capital Limited

Vs.

Nirmiti Stampings Private Limited

SECTION: 7, 19(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. Mr. Dheeraj Patil, Ld. Counsel for the Applicant present. Mr. Nikhil Chavan i/b Rishabh Gandhi, Advocates and Associates, Ld. Counsel for the Respondent present.
2. Registry is directed to ensure compliance to order dated 09.10.2023 and place the notice along with track report on record before the next date of hearing.
3. List this matter for further consideration on **23.11.2023**.

Sd/-

**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-

**KISHORE VEMULAPALLI**  
Member (Judicial)